

[श्री मती मोहसिना किचवाई]

श्रीमती मोहसिना किचवाई (राजमगड़) : राज सुबह की न्यूज से आल इण्डिया रेडियो ने यह खनाउस किया है, मुझे बताया गया है कि जो प्लेन हाईजैक किया गया है उस में मेरा नाम भी लिया गया है.. (ब्यबधान) यह बिल्कुल गलत बात है। श्री राम नरेश यादव, चीफ मिनिस्टर उत्तर प्रदेश का स्टेट प्लेन उन हाई जैक को ले कर लखनऊ गया है। कांग्रेस पार्टी के शान्तिपूर्ण ढंग से चलने वाले आन्दोलन को यह बदनाम करने की कोशिश है। आर० एस० एस० और जनसंघ पार्टी के लोग हमारी पार्टी के आन्दोलन को बदनाम करना चाहते हैं। मैं इस बात को स्ट्रांगली कंडेम करती हूँ। इस तरह की बातें कह कर अक्वाम की एट्रेशन को ये बाइवर्ट करना चाहते हैं।

MR. SPEAKER: No further discussion on this. Now Paper to be Laid on the Table, Shri Barnala.

12.05 hrs.

PAPERS LAID ON THE TABLE

AUDITED ACCOUNTS OF COMMITTEE FOR PURPOSE OF CONTROLLING AND SUPERVISING EXPERIMENTS ON ANIMALS BOMBAY FOR 1975-76, 1976-77 AND FOR PERIOD ENDING AUGUST, 1977 STATEMENTS AND ANNUAL REPORTS OF BIHAR STATE FOREST DEVELOPMENT CORPORATION FOR 1975-76 AND M. P. STATE FOREST DEVELOPMENT CORPORATION FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): Sir, on behalf of Shri Surjit Singh Barnala, I beg to lay on the Table:—

(1) A copy each of the following documents (Hindi and English versions) under sub-rule (4) of Rule 24 of the Committee for the purpose of Controlling and Supervising Experiments on Animals (Administration) Rules, 1965:—

(i) Audited Accounts of the Committee for the purpose of Controlling and Supervising Experiments on Animals, Bombay, for the year 1975-76.

(ii) Audited Accounts of the Committee for the purpose of Controlling and Supervising Experiments on Animals Bombay, for the year 1976-77.

(iii) Audited Accounts of the Committee for the purpose of Controlling and Supervising Experiments on Animals, Bombay for the period ending 31st August, 1977.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) above. [Placed in Library. See No. LT-3144/78].

(3) A copy each of the following papers under section 619A of the Companies Act, 1956:—

(i) Annual Report (Hindi version) of the Bihar State Forest Development Corporation Limited, Patna, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3145/78.]

(ii) Annual Report of the Madhya Pradesh State Forest Development Corporation Limited, Bhopal, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3146/78].

ANNUAL REPORTS, REVIEWS AND STATEMENTS

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi version) of the Indian Institute of Technology, Kanpur, for the year 1977-78. [Placed in Library. See No. LT-3147/78].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohun Roy

%English version of the Report was laid on the Table on the 31st December, 1978.

@English version of the Report was laid on the Table on the 18th December, 1978.